

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-69/2004/2187/A

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati

To,  
Smti. Rousan Ara Rahman,  
Principal Judge, Family Court No.-II,  
Kamrup(M), Guwahati.

Dated Guwahati, the 23<sup>rd</sup> April, 2021.

Sub:- **Casual leave.**

Ref:- Your letter No. FCK. 5/12/PJ/118/21 Dtd. 22.04.2021.

Madam,

With reference to the above, I am directed to inform you that your prayer for casual leave on 22.04.2021, has been granted.

Yours faithfully,

sdi-

**JT.REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-69/2004/2187/A, dated 23.4.2021**

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.

  
**JT.REGISTRAR (VIGILANCE)**

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